# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ RAJYA SABHA UNSTARRED QUESTION NO. 3740 ANSWERED ON 05/04/2023

#### COMPUTERISATION OF PANCHAYATS UNDER RGSA

3740 DR. C.M. RAMESH:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) the number of Panchayats computerised under Rashtriya Gram Swaraj Abhiyan (RGSA) in districts of various States in the Country, district-wise details thereof;
- (b) whether arrangements for proper training, manning Panchayat Offices has been arranged, details thereof; and
- (c) the details of fund allocated and utilised for computerisation under RGSA during the last three years?

### **ANSWER**

# THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

- (a) & (c) Ministry implemented the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) since 2018-19 to 2021-22 and revamped RGSA scheme from 2022-23, the schemes are demand driven in nature and funds had/ have been allocated to States for various components as per the provision of the scheme. It is the mandate responsibility of states to provide computers to panchayats. However, Ministry supplements the efforts of State for computerisation of Panchayats on limited scale. Details of computers approved and fund allocated for computerisation under the schemes is at **Annexure-I**. District-wise information not maintained centrally. Details of funds released for various activities approved under the RGSA scheme which includes procurement of computers and available unspent balance with the States/ UTs is at **Annexure-II**.
- (b) Panchayat being State subject, providing training and manpower for Gram Panchayats (GPs) is primarily the responsibility of States. However, Ministry, under the scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 01.04.2022 has been supplementing the efforts of States/UTs by providing training at State, Districts and Block/ Cluster of GPs level for Elected Representatives (ERs), Panchayat Functionaries (PF), Resource Persons, Trainers/Master Trainers on various aspects of Panchayati Raj Institutions (PRIs). Further, under the scheme of revamped RGSA provision has been made for hiring of Manpower at Block level as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee of the scheme.

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## Annexure-I

Annexe referred to in reply to part (a) & (c) of the Rajya Sabha Unstarred Question No. 3740 to be answered on 05.04.2023

State/ UT-wise details of number of Gram Panchayats for which computer approved and fund allocated under the Annual Action Plan of States/ UTs under the scheme of RGSA during 2019-20, 2020-21, 2021-22 & 2022-23

(Rs. in crore)

		2019-20		2020-21		2021-22		2022-23	
Sl. No.	States/ UTs	Appro ved Comp uters	Fund allocate d	Approved Computers	Fund allocated	Approved Computers	Fund allocated	Approve d Compute rs	Fund allocat ed
1	A & N Islands	0	0.00	0	0.00	0	0.00	0	0
2	Andhra Pradesh	690	2.76	971	3.884	500	2.00	500	2.50
3	Arunachal Pradesh	139	0.55	50	0.20	442	1.768	800	4.00
4	Assam	149	0.59	26	0.104	500	2.00	500	2.50
5	Bihar	531	2.12	531	2.12	267	1.068	267	1.068
6	Chhattisgarh	100	0.40	100	0.40	100	0.40	0	0
7	Dadra and Nagar Haveli	1	0.004	0	0.00	38	0.152	0	0
8	Daman and Diu	0	0.00	0	0.00		0.132		
9	Goa	0	0.00	0	0.00	4	0.016	0	0
10	Gujarat	30	0.12	0	0.00	0	0.00	0	0
11	Haryana	405	1.62	405	1.62	0	0.00	0	0
12	Himachal Pradesh	0	0.00	0	0.00	389	1.556	334	1.67
13	Jammu & Kashmir	1000	8.29	1000	2.73	318	1.272	318	1.59
14	Jharkhand	41	0.164	17	0.068	240	0.96	240	0.96
15	Karnataka	0	0.00	0	0.00	0	0.00	0	0
16	Kerala	100	0.40	0	0.00	100	0.40	0	0
17	Ladakh	-	-	100	0.4	100	0.40	0	0
18	Lakshadwee p	-	-	0	0.00	0	0.00	0	0
19	Madhya Pradesh	150	0.60	100	0.40	0	0.00	0	0
20	Maharashtra	0	0.00	0	0.00	0	0.00	0	0
21	Manipur	8	0.032	12	0.048	15	0.06	60	0.30
22	Meghalaya	152	0.61	54	0.216	1525	6.10	1177	5.88

23	Mizoram	149	0.59	18	0.07	500	2.00	591	2.955
24	Nagaland	124	0.49	42	0.17	300	1.20	244	1.22
25	Odisha	0	0.00	0	0.00	0	0.00	0	0
26	Puducherry	14	0.056	0	0.00	61	0.244	0	0
27	Punjab	1052	4.21	1052	4.21	0	0.00	0	0
28	Rajasthan	54	0.21	54	0.21	1554	6.216	1554	6.216
29	Sikkim	16	0.06	0	0.00	0	0.00	185	0.925
30	Tamil Nadu	200	0.06	200	0.80	500	2.00	0	0
31	Telangana	1569	6.27	1812	7.248	1812	7.248	1812	7.248
32	Tripura	250	1.00	250	1.00	720	2.88	475	2.37
33	Uttarakhand	549	2.19	0	0.00	500	2.00	0	0
34	Uttar	7788	31.15	7788	31.15	3145	12.58	3145	15.72
	Pradesh	1100	31.13	1100	31.13	3143	12.36	3143	13.72
35	West Bengal	0	0.00	0	0.00	0	0.00	0	0

<sup>\*</sup> no. of computers approved includes carry over of previous years
(-) Plan not received
(o) proposal not submitted

## **Annexure-II**

## State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA)

Annexe referred to in reply to part (a) & (c) of the Rajya Sabha Unstarred Question No. 3740 to be answered on 05.04.2023

(Rs. in Crore)

Sl. No	State/ UT	2019-20	2020-21	2021-22	Funds released as on 24.03.2023	Unspent balance as on 18 March 2023
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.79
2	Andhra Pradesh	0.00	22.34	38.54	0.00	61.74
3	Arunachal Pradesh	39.59	0.00	30.07	108.69	17.82
4	Assam	23.22	26.12	44.04	55.29	7.85
5	Bihar	0.00	0.00	63.77	33.37	35.22
6	Chhattisgarh	0.00	4.04	7.93	0.00	16.98
7	Dadra& Nagar Haveli and Daman & Diu	0.00	0.00	0.00	1.14	2.87
8	Goa	0.00	0.00	0.59	0.00	0.006
9	Gujarat	0.00	0.00	0.00	0.00	25.84
10	Haryana	0.00	9.89	0.00	0.00	15.81
11	Himachal Pradesh	10.00	22.10	32.42	60.65	65.55
12	Jammu & Kashmir	6.19	25.00	40.00	40.00	47.80
13	Jharkhand	0.00	2.34	7.74	0.00	14.10
14	Karnataka	0.00	0.44	29.15	36.00	60.24
15	Kerala	0.00	8.13	12.00	30.40	42.73
16	Ladakh	=	2.15	1.08	0.00	0.66
17	Lakshadweep	0	0.00	0.00	0.00	-
18	Madhya Pradesh	85.48	71.42	47.11	28.00	52.91
19	Maharashtra	8.44	66.76	73.34	37.84	27.65
20	Manipur	4.54	3.41	2.98	8.63	0.82
21	Meghalaya	2.63	3.97	0.00	0.00	1.38
22	Mizoram	0.50	21.19	5.56	14.27	1.60
23	Nagaland	3.94	3.72	4.58	0.00	0.19
24	Odisha	0.00	2.94	1.33	11.40	11.62
25	Puducherry	0.00	0.00	0.00	0.00	-
26	Punjab	0.00	13.45	10.78	34.25	43.36
27	Rajasthan	0.00	12.98	17.27	0.00	50.77
28	Sikkim	5.10	4.75	1.19	6.01	5.68
29	Tamil Nadu	5.30	56.88	39.89	25.42	45.23
30	Telangana	0.00	12.00	0.00	0.00	23.81
31	Tripura	0.00	2.53	4.67	9.80	1.40

	Sub Total	432.74	491.34	614.25	672.97	
34	West Bengal	44.10	33.52	15.14	4.28	15.29
33	Uttarakhand	23.79	26.75	0.00	42.48	10.85
32	Uttar Pradesh	169.92	32.54	83.08	85.05	141.63

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